

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:4077  
ANSWERED ON:10.04.2003  
BAN ON SIKKIM DOCUMENTARY FILM  
M. JAGANNATH

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether a documentary named `Sikkim` produced by Bollywood legend Satyajit Ray was banned by the Government;
- (b) if so, the reasons therefor;
- (c) whether the said film is at present with the British Film Institute(BFI);
- (d) if so, the manner in which the film went into their hands; and
- (e) the steps taken/proposed to retrieve the film from BFI to India?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI RAVI SHANKAR PRASAD)

- (a) : Central Board of Film Certification (CBFC) have informed that the film `Sikkim` was refused certification in the 1970s.
- (b) to (e) : Information is being collected and will be laid on the Table of the House.